Annexure – 6

Name of the corporate debtor: Evershine Solvex Private Limited; Date of commencement of CIRP: 27.02.2020; List of creditors as on: 09.12.2020

List of operational creditors (Employees)

Amount of Nature Whether % of voting claim dues, that claim of related share in CoC, if admitted claim party? applicable off	witted Amount of contingent contingent colaim share in CoC, if applicable applicable	nitted Amount of Amount of Amount of any mutual % of voting claim dues, that share in CoC, if applicable
nitted Amount of Amount of Amount of contingent any mutual claim % of voting claim dues, that share in CoC, if applicable	nitted Amount of Amount of Amount of contingent any mutual claim % of voting claim dues, that share in CoC, if applicable	ritted Amount of Amount of Amount of Amount of Contingent any mutual claim under claim not Share in CoC, if applicable
nitted Amount of Amount of Amount of contingent any mutual claim % of voting claim dues, that share in CoC, if applicable	nitted Amount of Amount of Amount of contingent any mutual claim % of voting claim dues, that share in CoC, if applicable	ritted Amount of Amount of Amount of Amount of Contingent any mutual claim under claim not Share in CoC, if applicable
nitted Amount of Amount of Amount of contingent any mutual claim % of voting claim dues, that share in CoC, if applicable	nitted Amount of Amount of Amount of contingent any mutual claim % of voting claim dues, that share in CoC, if applicable	ritted Amount of Amount of Amount of Amount of Contingent any mutual claim under claim not Share in CoC, if applicable
Amount of any mutual dues, that may be set-off	Amount of any mutual dues, that may be set-off	Amount of Amount of Amount of any mutual claim under claim not dues, that verification admitted may be set-off
		Amount of Amount of claim under claim not verification admitted
	Amount of claim under verification	Amount of claim not admitted